

"Industrial Units Manufacturing Liquid and Non-Liquid Toxic Chemicals"

645. SHRI C. MADHAV REDDI : Will the PRIME MINISTER be pleased to state :

(a) whether 500 Industrial Units in Delhi alone are located in Non-conforming areas, including 20 units manufacturing liquid and non-liquid toxic chemicals; and

(b) the total number of such plants throughout the country ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BIR SEN) : (a) No census of Industrial Units located in Non-conforming areas of Delhi has been conducted recently. However, according to Delhi Administration there are nearly 50,000 Units (including house hold) functioning in non-conforming areas. These include 30 industries manufacturing liquid and Non-liquid toxic Chemicals.

(b) The total number of industries located in non-conforming area throughout the country is not available.

"Protection of Environment and Afforestation Programme during Seventh Plan"

646. SHRI MOHAN LAL PATEL : Will the PRIME MINISTER be pleased to state :

(a) the specific programmes envisaged in the Seventh Five Year Plan for protecting Environment from pollution and damage;

(b) the special steps being taken by Government for afforestation programmes; and

(c) the total amount allocated for afforestation during the Seventh Plan ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BIR SEN) : (a) The programmes envisaged in the Seventh Five Year Plan for protection of environment from pollution and damage include the following :

(i) Action plan to prevent pollution of the Ganga;

(ii) River basin-wise pollution control;

(iii) Phased implementation of Minimal National Standards for polluting industries;

(iv) Creation of Biosphere Reserves for protection of representative ecosystems; and

(v) Field action projects for reclamation of degraded area.

(b) These include :

National Wasteland Development Board is being set up to take up intensified afforestation programme. It is proposed to afforest 5 million hectares every year during the VII plan period. Afforestation on wastelands, strips on roadsides and lands on both sides of the rail-lines is proposed to be intensified.

(c) A tentative outlay of Rs. 5770 crores is proposed for the forestry sector.

Tourism Schemes during Seventh Five Year Plan

647. SHRI B.V. DESAI : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether for the first time in the country's planning history, tourism will be recognised as a vital sector of economy;

(b) if so, the schemes that will be undertaken by Government during the Seventh Five Year Plan in regard to the development of tourism in India;

(c) if so, the amount proposed to be allocated for the same; and

(d) the details of the proposed schemes that will be undertaken ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a) to (d). The Approach Paper of the Seventh Five Year Plan as formulated by the Planning Commission and subsequently approved by the National Development Council has made the following recommendation :

"There is a vast potential for development of tourism in the country. Tourism should be accorded the status of an industry. Private sector investment will have to be encouraged in developing tourism and public sector investments should be focussed only on development of support infrastructure."

This has been conveyed to all the State Government and the concerned Ministries of the Central Government.

The Seventh Five Year Plan has not yet been finalised. Only for 1985-86 which will be the first year of the Seventh Plan, the Planning Commission has allocated Rs. 1382.00 lakhs as Plan Budget in the Central Sector (as against Rs. 600.00 lakhs for 1984-85). The Department in its draft Seventh Plan outline has recommended a selective approach for development of tourism infrastructure under the following broad headings :

Development of infrastructure at the centres of tourist interest in consultation with State Governments, development of beach resorts, improvement of facilities for Himalayan trekking and water sports, preservation of national heritage areas, floodlighting of monuments, development of tourism along Buddhist circuits, construction of yatrikas/dharamsalas at pilgrim centres, improvement in the quality of surface transport facilities, development of wildlife tourism, professionalisation of services in tourism and travel industry, production of quality publicity material, and increased overseas promotional efforts and publicity.

Details of the schemes under these headings are being finalised in consultation with the State Governments.

Increase of Border Outposts to Check Infiltration and Smuggling

648. SHRI B.V. DESAI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are seriously

considering to increase the border outposts to deal firmly with the problems including infiltration;

(b) whether the Border Security Force has already increased outposts in West Bengal, Tripura, Punjab and Rajasthan;

(c) if so, to what extent these border outposts have increased on the borders of Indo-Pak and Indo-Bangladesh;

(d) to what extent the increasing of border outposts has reduced the smuggling and infiltration to India; and

(e) what other measures are being taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) and (b). Anti-infiltration measures are reviewed by Government from time to time and border outposts of BSF have been increased in West Bengal, Tripura, Punjab and Rajasthan.

(c) The additional border outposts opened by BSF during the last two years were 38 on Indo-Pak border and 86 on Indo-Bangladesh border.

(d) The establishment of new border outposts has helped in stepping up vigilance on the borders with the result that more infiltrators and smugglers were apprehended and more smuggled goods seized. The increase in the border outposts is likely to discourage potential infiltrators and smugglers.

(e) Constant vigil is maintained by the BSF. Ambushes and special patrols are carried out on suspected routes. More watch towers are being erected. Dog squads and mounted patrols on horses have been pressed into service.

[Translation]

Cases Pending Against I.A.S. Officers in States

649. SHRI DILEEP SINGH BHURIA : Will the PRIME MINISTER be pleased to state :

(a) the number of I.A.S. Officers, in